

(c) what steps have so far been taken by Government On the said representation?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Yes, Sir.

(b) The Colliery Mazdoor Sabha of India (CITU) made a representation to Director General of Mines Safety on 25-6-86 complaining about a subsidence alleged to have taken place at Damodarpur village adjacent to No. 1 Pit of Khas Kajora Colliery, endangering about 100 houses in the area.

(c) The matter of subsidence taking place around Pit Nos. 1 and 2 of Khas Kajora Colliery was inquired into by the officers of the Internal Safety Organisation of ECL and it was found that no subsidence had taken place as reported; instead a portion of the shaft walling of a closed and abandoned old Pit No. 1 had recently collapsed. It had in no way endangered any inhabitant.

12 Noon

#### **RE. Rescheduling day's! business**

MR. CHAIRMAN: Hon'ble Members, some dialogue is going on between the group leaders of the Opposition parties and the Government with regard to the Resolution under Article 249. Therefore, I suggest that we take up after routine work is over the Appropriation Bill and we may take up the Resolution under Art. 249 later.

Is that the consensus of the House?

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN: All right. Now statement by the Minister correcting answer to question. Shri Sangma.

#### **STATEMENT BY MINISTER**

##### **Correcting the reply given in the Rajya Sabha on the 22nd July, 1986, to the Unstarred Question 349 regarding Beedi Workers Welfare Fund**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Sir, I beg on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 22nd July, 1986, to the Unstarred Question 349 regarding Beedi workers Welfare Fund. (Placed in Library. See No. LT-3033/86].

#### **PAPERS LAID ON THE TABLE**

##### **Report and Accounts (for the year ended the 30th June, 1985) of the All India (Handloom Fabrics Marketing<sup>1</sup> Cooperation Society Limited) Bombay and related papers.**

MR. CHAIRMAN: Now papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Thirtieth Annual Report and Accounts of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year ended the 30th June, 1985, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Society.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT—2889/ 86 for (i) to (ii).]